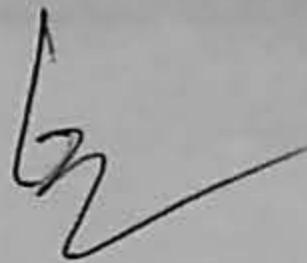


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OA No. 18/05

24.03.2006  
Hon'ble Mr. K.B.S. Rajan, JM

Sri Saurabh on behalf of Sri V. Singh learned counsel for the applicant submits that the applicant be permitted to withdraw this OA. Allowed. OA is dismissed as withdrawn.



JM

/pc/